

IN THE HIGH COURT OF BOMBAY AT GOA**STM NO.1121 OF 2020****Rajkumar Shankar Desai** **Petitioners****V e r s u s****The Returning Officer,
Office of the Registrar of
Co operative Societies,
Govt. of Goa & 5 others.** **Respondents.**

Mr. Dinesh E. Naik, Advocate for the Petitioner.

Mr. M. Salkar, Government Advocate for Respondent nos.1 and 2.

Mr. Rama Rivankar, Advocate for Respondent no.3.

Mr. C. Angle, Advocate for Respondent no.4.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 30th JULY, 2020.****ORDER:**

Mr. Manish Salkar, the learned Government Advocate appears for respondent nos.1 and 2.

2. Mr. Rama Rivankar, learned counsel appears for the respondent no.3.

3. Mr. C. Angle, Advocate appears for respondent no.4.

4. Post the matter along with STM Nos 1120 of 2020.

DAMA SESHADRI NAIDU, J.**AP/-**